

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1234/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Satish B. Date

V/s.

KBK Chem-Engineering Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Abhishek Counsel for Jilb. All
Rhare let.

2. Tanvi S.

Nandgaonkar

Nandgaonkar

S. Satish Date Pehhimen S.6. Date Str.

Satish Date Pehhimen S.6. Date Str.

## ORDER C.P. No.1234/I&BC/NCLT/MB/MAH/2017

- The Learned Counsel from the side of the Petitioner is present.
- He stated that the requisite notice of demand and Petition was served on the Respondent.
- 3. However, there is no reply or compliance from the site of the Debtor.

## C.P. No.1234/I&BC/NCLT/MB/MAH/2017

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- The Debtor is directed to be present in person on the next of hearing.
- 5. Meanwhile the Petitioner shall intimate or propose the name of the IRP.
- 6. Adjourned to **04.10.2017.**

Sd/-Bhaskara Pantula Mohan Member (Judicial) 12.09.2017

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E.

Sd/-

M.K. Shrawat Member (Judicial)